

for conducting business of the bar have been initiated. After obtaining legal opinion, the Central Bureau of Investigation propose to prosecute 9 persons under section 120-B I.P.C. 131-B Defence of India Rules, 1962, section 135 of the Customs Act, 1962 and sec. 23 read with s.c. 4 of the Foreign Exchange Regulation Act, 1947.

Rural Industries Projects

*521. **Shri Sham Lal Saraf** : Will the Minister of **Planning and Social Welfare** be pleased to state :

(a) the progress achieved in the Rural Industries Projects in the Third Five Year Plan; and

(b) the States which have so far been covered under these Projects and the prospects for their growth in the Fourth Five Year Plan ?

The Minister of Planning and Social Welfare (Shri Asoka Mehta) : (a) Progress reports for the Third Plan period have been asked for from the State Governments.

(b) All the States (except Nagaland) and the four Union Territories *viz.* Manipur, Tripura, Goa and Himachal Pradesh have so far been covered under the Programme. The future growth of the Projects is under consideration of the Planning Commission.

Hirakud Power Plant

*525. **Shri Maheswar Naik** : Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether the production of electricity from the Hirakud Power Plant has been further drastically cut because of the low water level of the reservoir resulting in extremely low supply of power not only to the general consumers but also to the industrial institutions including the Rourkela Steel Plant;

(b) whether this position has been continuing at Hirakud since October last year and Machhkund Project has not been able to make up the shortfall arising therefrom; and

(c) the steps taken to meet the situation and the stipulated time by which the normal position could be regained ?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) : (a) No, Sir.

(b) The generation from Hirakud was reduced by about 25% from December, 1965. This shortfall could not be made up by the Machhkund Station as there is no direct transmission link at present between Hirakud and Machhkund power systems and the power generation from the Machhkund Station itself suffered by about 40% owing to poor monsoon last year.

(c) Bulk power supply to the extent of 75 MW was arranged, from the DVC, to mitigate the power shortage in the Hirakud Service Area. The Hirakud generation was restored to normal on the 25th June, 1966.

Credit Agreement with Yugoslavia

*526. **Shri Bishwanath Roy** :
Shri Kindar Lal :
Shri Vishwa Nath Pandey :
Shri P.C. Borooah :
Shri Surendra Pal Singh :
Shri Ram Harkh Yadav :

Will the Minister of **Finance** be pleased to state:

(a) whether any recent agreement has been reached between India and Yugoslavia about giving a long term credit by Yugoslavia to this country; and

(b) if so, the main features thereof?

The Minister of Finance (Shri Sachindra Chaudhuri) : (a) An Agreement was signed on the 18th June, 1966 with the Yugoslav Bank for Foreign Trade for a long term credit to India.

(b) The amount of the credit is Rs. 60 crores and is to be utilised for the import of capital goods, equipment and ships. The terms and conditions of the loan are under negotiations.